

Annexure-9

Name of the corporate debtor: GOLDEN TOBACCO LIMITED; Date of commencement of CIRP: 07.06.2022; List of creditors as on: 04.03.2024

List of other creditors (Other than financial creditors and operational creditors)

Sl.No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any Mutual dues, that may be set-of	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
1	MR NAGESH BABU BANGERA	23/06/2022	INR 1,26,620.00		0	0	0	NA	0	0	0	INR 1,26,620.00	0	WRONG FORMT, ADVISED TO SUBMIT CORRECT FORMAT
2	TUNUGUNTLA DHARMA RAO	16/06/2022	INR 28,500.00		0	0	0	NA	0	0	0	INR 28,500.00	0	WRONG FORMT, ADVISED TO SUBMIT CORRECT FORMAT
3	PROGRESSIVE STAR FINACE PRIVATE LIMITED	20/06/2022	INR 1,70,20,442.00		EQUITY SHAREHOLDER	0	0	NA	0	0	0	INR 1,70,20,442.00	0	CLAIM FROM EQUITY SHAREHOLDER NOT CONSIDERED
4	LEND LEASE COMPANY (INDIA) LIMITED	20/06/2022	INR 6,33,98,592.00		EQUITY SHAREHOLDER	0	0	NA	0	0	0	INR 6,33,98,592.00	0	CLAIM FROM EQUITY SHAREHOLDER NOT CONSIDERED
5	SAMARTH PAREKH	20/06/2022	INR 1,60,31,250.00		EQUITY SHAREHOLDER	0	0	NA	0	0	0	INR 1,60,31,250.00	0	CLAIM FROM EQUITY SHAREHOLDER NOT CONSIDERED
6	GTC EMPLOYEES CO - OPERATIVE CREDIT SOCIETY LTD.	20/06/2022	INR 6,92,679.00	INR 6,92,679.00	0	0	0	NA	0	0	0	INR -	0	
7	NAVAL KUMAR JHA	22/06/2022	INR 18,619.00		0	0	0	NA	0	0	0	INR 18,619.00	0	WRONG FORMT, ADVISED TO SUBMIT CORRECT FORMAT
8	TEJAS REFRIGERATION	15.09.2022	INR 38,000.00	INR -	OPERATIONAL CREDITOR	NA	NA	NO	NA	NA	NA	INR 38,000.00		WRONG FORMT, ADVISED TO SUBMIT CORRECT FORMAT
TOTAL			INR 9,73,54,702.00	INR 6,92,679.00								INR 9,66,62,023.00		

